

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 28**

Dated Guwahati, the 9<sup>th</sup> May, 2024

Hon'ble the Chief Justice has been pleased to appoint the Member Secretaries of Assam, Nagaland, Mizoram and Arunachal Pradesh State Legal Services Authorities as "**Nodal Officers**" for overseeing the implementation of the Standard Plan of Action of Hon'ble the Supreme Court of India in making the Special Lok Adalat to be held from 29.07.2024 to 03.08.2024 in the Hon'ble the Supreme Court of India, a huge success.

This Notification shall come into force with immediate effect.

**By Order,**

Sd/- Subhrangsu Dhar  
**REGISTRAR JUDICIAL & IT**


**Memo No. HC. III - 07/ 2015/ 1818-1840 / G, Dated Guwahati, the 9<sup>th</sup> May, 2024.**

**Copy to:-**

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam. He is requested to circulate this Notification to all State Government departments for information.
3. The Law Secretary, Nagaland, Mizoram/ Arunachal Pradesh. He/ She is requested to circulate this Notification to all State Government departments for information.
4. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge,  
Kamrup (M) / Kamrup /Morigaon /Nagaon /Jorhat /Golaghat / Sivasagar / Dibrugarh/ Tinsukia/ Dhemaji / Lakhimpur / Sonitpur / Hojai / Charaideo / Udalguri / Darrang / Nalbari / Barpeta / Bongaigaon / Kokrajhar/ Dhubri / Goalpara / Cachar

/Chirang / Karimganj/ Hailakandi / Baksa /Karbi Anglong / South Salmara-Mankachar /Dima Hasao / Bajali / Biswanath / Majuli / West Karbi Anglong, Assam.  
*He/ She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.*

8. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
9. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. The Director, Law Research Institute, Gauhati High Court, Guwahati.
15. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
20. The Sr. Systems Officer, Gauhati High Court, Guwahati.
21. The AO(J), \_\_\_\_\_, Section, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
23. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.

  
09.05.2024  
**REGISTRAR JUDICIAL & IT**

9-5-24